

Title : Need to implement stringent Banking Protocols and KYC Norms to curb cyber financial frauds-Laid

SHRI P. P. CHAUDHARY (PALI): Under PM Shri Narendra Modi Ji's visionary leadership, India has made significant progress in digital transformation. Today, I would like to draw the attention of the Hon'ble Home Minister and Finance Minister to an alarming issue of cyber financial frauds threatening our economy. Recent studies by the Indian Cyber Crime Coordination Centre (I4C) project potential losses of over ₹1.2 lakh crore in the next year, approximately 0.7% of our GDP. In just six months of 2024, reported losses have reached ₹11,269 crore, excluding unreported cases and direct police complaints. The situation is particularly concerning as most frauds originate from China and South-East Asian countries. Nearly 4,000 mule bank accounts are identified daily, with scam compounds operating from Cambodia, Myanmar, Laos, and Azerbaijan. Fraudulent withdrawals occur both domestically and internationally. The grave concern is the use of crypto currencies for money laundering, with ₹5.5 crore laundered through international exchanges in just three months. I urge the MHA and Finance Ministry to implement stricter banking protocols and KYC norms, enhance international cooperation, and create robust public awareness campaigns. This requires immediate intervention to protect our citizens' financial security and our economy.